

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : T Jayakumar  
Vs  
Indian Bank

**MAIN PETITION NUMBER** : CP(IB)/117(CHE)2023

**(IA/MA) APPLICATION NUMBERS**

IA/438(CHE)/2024

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**ORDER**

Present: Ld. Counsel Shri. Akhilan for the Petitioner.

Ld. Counsel Shri. N Somasundar for Indian Bank.

Ld. Counsel Shri. A M Ilango for IRP.

Ld. Counsel for the Petitioner seeks one week time to pay the fee to the IRP. He also submits that he has instructions from the Petitioner to withdraw the petition.

List the petition and application for payment / hearing on **29.07.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)